

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 211 of 2014**

**Dated : 16<sup>th</sup> October, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Aryan M.P. Power Generation Pvt. Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**  
**& Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Shikha Ohri**

**Counsel for the Respondent(s) : Mr. Dhananjay Baijal &**  
**Ms. Nikhil Nayyar for R.1**  
**Mr. V.K. Rai with**  
**Mr. S.P.Singh for Rr-20**

**ORDER**

Learned counsel for the CERC seeks some time to file the Reply and he is directed to file the Reply on or before 03.11.2014 after serving copy on the other side.

Post the matter on **07.11.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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